

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1957
ANSWERED ON:29.11.2002
USE OF DISINVESTED SALE PROCEED
PRIYA RANJAN DASMUNSI

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) the plans of the Government in regard to use of disinvested sale proceed of strategic sale of BALCO and other PSUs already disinvested in either expansion or modernisation of those units;
- (b) whether disinvested amount so far realised are placed to meet the deficit financing of the budget from time to time; and
- (c) if not, the guaranteed mechanism that these funds should be realised only for the purpose for which those disinvested units stood for?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) to (c) The disinvestment proceeds are deposited in the Consolidated Fund of India, like any other receipt of Government of India. The expenditure out of the Consolidated Fund of India, which includes outlays for infrastructure sectors, restructuring of public sector enterprises, social sectors like education, health and family welfare, etc. under both Central and State schemes, is approved by the Parliament.